IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya

W.E.F.01.10.2014 TO 31.10.2014

Sl.No	Category of Cases	Category of Benches	Pending as on 01.10.2014	Institution	Disposal	Pending as on 31.10.2014
1	R.F.A	S/B	1			1
		D/B				
2	M.A.F	S/B				
		D/B	4			4
3	F.A.O	S/B		1		1
		D/B	1			1
4	R.S.O	S/B				
		D/B				
5	L.P.A	S/B				
		D/B				
6	C.R.P	S/B	17		4	13
		D/B				
7	Review Petn	S/B	2	4	3	3
		D/B	1			1
8	C.Ref	S/B				
		D/B				
9	Arbitration	S/B	2			2
		D/B				
10	C.M.Appl	S/B	107	20	11	116
		D/B	70	9	9	70
11	WP(C)	S/B	302	14	19	297
		D/B	48	1	10	39
12	P.I.L	S/B				
		D/B	3	1		4
13	W.A	S/B				
		D/B	78	3	4	77
14	Mat.Case	S/B				
		D/B				
15	Test Case	S/B	1			1
		D/B				
16	M.A.C	S/B	1			1
		D/B				
17	El.Petn	S/B	1			1
		D/B				
18	Cont. Case	S/B	26	2	6	22
		D/B				

19	Second Appl/S.A.O	S/B				
		D/B				
20	Comp.Petn	S/B	4			4
		D/B				
21	Tax Cases	S/B				
		D/B	2			2
22	Cross Objection	S/B				
		D/B				
23	Tr.P(C)	S/B				
		D/B				
24	W.P.(C) SOU MOTTO	S/B				
		D/B				
25	I.A.	S/B				
		D/B				
26	L.A.REF	S/B				
		D/B				
27	L.A.APPL	S/B				
		D/B				
28	F.A	S/B	2			2
		D/B				
29	Crl.App	S/B	1			1
		D/B	14			14
30	Crl.Rev.Petn.	S/B	6	1	4	3
		D/B				
31	Crl.Petn	S/B	7	4	6	5
		D/B				
32	Crl.Ref	S/B				
		D/B				
33	Crl.(D) Ref	S/B				
		D/B				
34	Bail Appln./Anticipatory Bail	S/B	4	2	4	2
		D/B				
35	W.P.(Crl)	S/B	8	1		9
		D/B				
36	Crl.M.Appl	S/B	7	1	2	6
		D/B	3		2	1
37	Tr.P(Crl)	S/B				
		D/B				
38	CONT CASE (CRL)	S/B				
		D/B		1		1
TOTAL			723	65	84	704